



2025:DHC:5495-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5912/2025 & CM APPL. 26932/2025

MANOJ KUMARPetitioner

Through: Mr. Sradhananda Mohapatra,
Adv.

versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Chetanya Puri, SPC, Mr.
Ankur Yadav, GP with Mr. Jai Vardhan and
Ms. Shivi Tiwari, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

10.07.2025

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1. Mr. Sradhananda Mohapatra, on instructions, seeks leave to withdraw this writ petition with liberty to file fresh proceedings in accordance with law.

2. The writ petition is accordingly dismissed as withdrawn. Liberty to file fresh proceedings in accordance with law, if available, stands reserved.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 10, 2025

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